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12.42 hrs.

• **RE : Death of Chrisino Junior, Brazilian football player during match in Bangalore**

Title: Incident of death of a Brazilian football player in Bangalore.

SHRI GURUDAS DASGUPTA : Sir, I am drawing the attention of the entire House to the incident that took place a few days ago while a football match was going on in Bangalore as a part of our national tournament. One player, belonging to Brazil, was playing for us. He was an energetic player. He had created the record of having scored goal in every match that he played.

MR. SPEAKER: It is a very unfortunate incident. What do you wish to say?

SHRI GURUDAS DASGUPTA : It is a very unfortunate incident.

He had scored goals in all the matches he played. Unfortunately, after scoring the second consecutive goal, he collapsed on the ground and was found to be dead.

Sir, I, on behalf of all, send my deep condolence to the family and also to the nation to which the player belongs.

MR. SPEAKER: We all join in that.

SHRI GURUDAS DASGUPTA : Sir, that is not my point. The point that I would like to raise is that there is a serious complaint in all the newspapers that elementary medical facility was not available on the ground and the tournament was conducted by All India Football Federation of which the President is an hon. Minister. No facility was there, even an ambulance was not there...*(Interruptions)*

SHRI ALEMAO CHURCHILL (MARMUGAO): Ambulance was there! *(Interruptions)*

MR. SPEAKER: Please take your seat. Nobody is asking you to reply.

SHRI GURUDAS DASGUPTA : There was no oxygen in the ambulance. There was no elementary facility. There was a nearby hospital where he was not taken. He was taken two miles away. I wish the Government immediately calls for an enquiry...*(Interruptions)*

MR. SPEAKER: Shri Athawale, put a motion to get rid of me and then you put your question. You bring a motion for my removal.

SHRI GURUDAS DASGUPTA : Sir, the International Football Federation has condemned the incident and asked for an enquiry. I request the Minister in-charge of Sports to order immediate enquiry and give adequate relief to the family of the player. It is unfortunate that only a sum of Rs.3 lakh has been sanctioned by the All India Football Federation. I request that immediate compensation should be given to his family, and in all football matches there has to be medical facility. Otherwise all India Football Federation must not be allowed to hold such tournaments in India.

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : फुटबाल टीम के लिए ही नहीं, सभी खेलों के लिए ऐसा होना चाहिए।

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I also gave notice on the same issue. Cristiano de Lima Junior, a very smart player, as has been submitted, had to succumb to the incident, which was very unfortunate. It is also said that he was hurt on the basis of a foul, which was played by the other side.

Whatever it is, it is so unfortunate that proper medical facilities, as required in a national game of this sort – it is a Federation Cup football, which has been a very very important event in India – were not available there. At last, after a few minutes, he was taken in an ambulance.

MR. SPEAKER: You do not have to state the facts. Tell us what you want.

SHRI P.C. THOMAS : Not even an oxygen cylinder was available. It is said in the newspapers that if proper aid had been given at that time, he could have survived. He might have died of cardiac arrest. But, he could have been saved...*(Interruptions)*

MR. SPEAKER: It is very very unfortunate. Everybody agrees with it.

...(Interruptions)

SHRI P.C. THOMAS : I also associate myself with the learned Member, and I would also urge upon the Ministry, the Government, to take urgent action on this matter. ...(Interruptions)

KUMARI MAMATA BANERJEE : We all associate ourselves with it...(Interruptions)

MR. SPEAKER: As has been rightly said, the entire House associates itself with both of you.

...(Interruptions)

SHRI P.C. THOMAS : It would be very good if the entire House could send its condolences. It would be also good, if the Government could respond to this matter. ...(Interruptions)

MR. SPEAKER: Not on this thing.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : You said the whole House agrees with it. When the Minister of Parliamentary Affairs or the Minister of Sports are sitting here, they have to do something about it...(Interruptions)

MR. SPEAKER: Leave it to them. It cannot be done here and now. I am sure, they are listening to this.

PROF. VIJAY KUMAR MALHOTRA : Let them hold an inquiry and find out the facts. They cannot be mere spectators! They have to respond to it. The Speaker said the whole House agrees with it...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): We have noted down your point. We will take appropriate action.

श्री मोहन रावले : अध्यक्ष जी, बिना मेडिकल सुविधा के खिलाड़ियों के साथ कुछ भी अप्रिय हो सकता है।^{â€} (ब्यवधान)